

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1726

ANSWERED ON:05.03.2015

REVIVAL OF RIVER PORTS

Ajmal Maulana Badruddin;Boianapalli Shri Vinod Kumar

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government is framing any policy for the revival of 133 non-functional ports for transporting local freight;
- (b) if so; the details thereof;
- (c) whether the Government has received any proposal to develop certain river ports in the country particularly Dhubri in Assam; and
- (d) if so, the details and status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): As per Indian Ports Act, 1908, Non-Major Ports are under the overall jurisdiction of the respective State Governments. The Ministry of Shipping, as the nodal Ministry has formulated the Sagarmala Project which is aimed at comprehensive development of Ports, port led development of the hinterland and efficient connectivity.

(c)&(d): Inland Waterways Authority of India (IWA) has been vested with the responsibility to develop & regulate the waterways in the country, which are declared as National Waterways (NWs). So far five Waterways have been declared as NWs, which include the stretch of River Brahmaputra from Dhubri to Sadiya. In order to develop the NW for cargo and passenger movement, infrastructure such as fairway, navigational aids and terminals have been developed for loading and unloading of cargo. A project, which includes construction of RCC jetty with Roll on-Roll off facility, covered storage sheds, administrative building, internal roads etc will be completed by April 2016 at a cost of Rs. 46.69 Crore.